

Ms. Suhasini Sen, Adv.
 Mr. Salvador S. Rebello, Adv.
 Ms. Arzu Paul, Adv.
 Mr. Neeleshwar Pavani, Adv.
 Ms. Riya Soni, Adv.
 Ms. Akansha Jain, Adv.
 Mr. Gurmeet Singh Makker, AOR

Mr. Manish K. Bishnoi, AOR
 Mr. Sachin Sharma, Adv.
 Mr. Umang Raj, Adv.

Mr. Dharendra Kumar Mishra
 Mr. Santi Ranjan Das, Adv.
 Mr. Anindo Mukherjee, Adv.
 Mrs. Sarla Chandra, AOR

UPON hearing the counsel the Court made the following
 O R D E R

These cases present the usual dilemma between environmental protection and development. Obviously, each situation involves different considerations. Whatever be the method adopted for the evaluation of the loss to the environment or to the economy in general, it is desirable if alternatives to the proposed felling of heritage trees is considered by a committee of experts.

In the circumstances, we consider it appropriate to direct that there shall be a committee of experts comprising of the following members :

- (1) Prof. Nishikant Mukerji
 Mg. Director,
 Tiger Environment Centre,
 No.21, Indrasagar Apartments,
 5th Floor, Akashwani Square,
 RN Tagore Road, Civil Lines,
 Nagpur - 440001 (Maharashtra).
 Cell : 9822708434
 Email : nishikantm@yahoo.com
- (2) Dr. Soham Pandya
 Secretary and Executive Director,
 Centre of Science for Villages,
 Dattapur,
 Wardha - 442 001, Maharashtra.
 Cell : 9890434003 and 7030288445
 Phone : (07152) 250570
 Email : soham.ced@gmail.com

- (3) Ms. Sunita Narain
Director,
Centre for Science and Environment
41, Tughlakabad Institutional Area
New Delhi-110062
Cell : 9810064207
Phone: (91) (11) 40616000, 29955124,
29956110, 29956394, 29956399
Fax: (91) (11) 29955879
Email: cse@cseindia.org
- (4) Mr. Bikash Kumar Maji
Assistant Chief Engineer,
PIU(ROB), P.W. (Roads) Directorate,
Government of West Bengal,
Kolkata, West Bengal,
Cell : 9073914261
- (5) Mrs. Niranjita Mitra
Division Forest Officer,
North 24 Parganas,
Kolkata, West Bengal.
Cell : 9830044254

The aforesaid Committee shall expeditiously take a decision about the best course to be adopted in the present case and make a report to this Court within a period of five weeks from today.

The State of West Bengal will make adequate arrangements viz., travelling, lodging, boarding, etc., for the members of the aforesaid Committee at its own costs, to enable them to visit the site in the State of West Bengal.

The Registry is directed to send the copies of this order to the aforesaid members of the Committee forthwith.

List these matters on 18.2.2020.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR